## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL		
APPLICATION NUMBER	: CA/25/IB/2017	
PETITION NUMBER	: CP/507/ (IB)/CB/2017	
NAME OF THE PETITIONER(S)	: P. MOHAN RAJ, P. DANARAJ, M. MEENAKSHI	
NAME OF THE RESPONDENT(S)	: STATE BANK OF INDIA, DIAMOND ENGINEERING (CHENNAI) PVT LTD	
UNDER SECTION	: 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
1. SRI VARSHINI	Coursel for Interin Resolution	C. Varchine
For	Coursel for Interin Recolution Profusional   RP	JYI YALVI
IRP		
R. SUGUMARON	Coul for 22 Reyon	Wish
. AVINASH KRISHNAN	Counsel for Applicant	Mis me
RAVI	<u>ORDER</u>	

Counsels for both the parties are present. Counsel for the State Bank of India has filed the counter; the copy of which is given to the other side. Counsel for the Applicant is directed to file rejoinder by giving copy to the other side. Matter is posted for arguments. Put up on **24.10.2017 at 10.30 A.M.** 

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MEMBER (TECHNICAL)

ghk

MEMBER (JUDICIAL)